

I D Singh

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**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to..... (name of the House)
From..... Constituency (Name of the Constituency)**

I, PRADIP KUMAR son/daughter/wife of LATE LAXMI MAHTO
Aged..... years, resident of VILL - BADHOLWA POST - KONANPUR P.3 - DANRIWARAWAN - DIST - NAWADAH
(mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)
(1) I am a candidate set up by J. D. (U) (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

| Sl. No. | Names | Permanent Account Number (PAN) | The financial year for which the last Income-tax return has been filed | Total income shown in Income Tax Return (in Rupees) |
|---------|---------------------------|--------------------------------|--|---|
| 1. | Self | <u>ABUPK 8954 D</u> | <u>2011-12</u> | <u>2,36,766/-</u> |
| 2. | Spouse- | <u>BFUPS 8295 F</u> | <u>2011-12</u> | <u>2,34,000/-</u> |
| 3. | Dependent 1 <u>SONAM</u> | <u>minor</u> | | |
| 4. | Dependent 2 <u>SOHANI</u> | " | | |
| 5. | Dependent 3 <u>PREM</u> | " | | |

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

| Sl. No. | Offence | Description |
|---------|--|----------------------------|
| (a) | The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken : | <u>AS PER ANNEXURE - I</u> |
| (b) | Name of the court, Case No. and Date of order taking cognizance : | " |
| (c) | Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) : | " |

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

| | | |
|-----|--|-----------|
| (a) | The details of cases, Sections of the Act and description of the offence for which convicted : | <u>No</u> |
| (b) | Name of the Court(s), Case No. and Date(s) of order(s) . | <u>No</u> |

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

| S. No. | Description | Self | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|--------|---|--|---|-------------|-------------|-------------|
| (i) | Cash in hand | 5,00,000/- | 3,00,000/- | | | |
| (ii) | Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit | 51,653/- A/c - NO - 10833464647 S-B-I VMC PATNA | 5,000/- A/c - NO - 31703033392 S-B-I Nawadah | | | |
| (iii) | Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount. | No | No | | | |
| (iv) | Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount | No | No | | | |
| (v) | Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount. | 7,90,000/- S-B-I V.M.C PATNA | NO | | | |
| (vi) | Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount) | BOLEO-2006 4731251- JYLO MAHINORA 2011 785,344/- | | | | |
| (vii) | Jewelry, bullion and valuable thing (give details of weight and value) | Gold-50 gm 150000/- Silver- NO | Gold-30 gm 2,70000/- Silver-500 gm 18000/- | | | |

| | | | | |
|---|-----------------------------|----|--|--|
| Other assets such as value of dividends/interest | Portfolio - 6 W 60,000/- | No | | |
| Gross Total value | | | | |

Details of Immovable assets:

- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
- Each land or building or apartment should be mentioned separately in this format.)

| Description | Self | Spouse | Dependent-1 | Dependent-2 | Dependent-3 |
|---|--|--------|-------------|-------------|-------------|
| Agricultural Land | | | | | |
| Location(s) | BATHOURA | | | | |
| Survey number(s) | M. No - 46 Plot No - 542, 588 32, 11, 22, 702, 122 329, 425 | | | | |
| Area (Total measurement in acres) | 116 decimal | | | | |
| Whether inherited property (Yes or NO) | Yes | | | | |
| Date of purchase in case of self acquired property | N/A | | | | |
| Cost of Land (in case of purchase) at the time of purchase | N/A | | | | |
| Any Investment on the land by way of development, construction etc. | N/A | | | | |
| Approximate Current market value | 3,00,000/- | | | | |
| (i) Non-Agricultural Land | | | | | |
| Location(s) | NO | | | | |
| Survey number(s) | NO | | | | |
| Area (Total measurement in sq. ft.) | | | | | |
| Whether inherited property (Yes or NO) | | | | | |
| Date of purchase in case of self acquired property | | | | | |
| Cost of Land (in case of purchase) at the time of purchase | | | | | |
| Any Investment on the land by way of development, construction etc. | | | | | |
| Approximate Current market value | | | | | |
| (iii) Commercial Buildings (including apartments) | | | | | |
| - Location(s) | NO | | | | |
| - Survey number(s) | NO | | | | |
| Built up Area (Total measurement in sq. ft.) | | | | | |

| | | | | | |
|------|---|----|--|--|--|
| | Whether inherited property (Yes or NO) | | | | |
| | Date of purchase in case of self acquired property | | | | |
| | Cost of property (in case of purchase) at the time of purchase | | | | |
| | Any Investment on the property by way of development, construction etc. | | | | |
| | Approximate Current market value | | | | |
| (iv) | Residential Buildings (including apartments.) - Location(s) - Survey number(s) | NO | NAWADAH K.No - 102(0)600 Plot No - 102(0)1 438N | | |
| | Area (Total measurement in sq. ft.) | | 3 1/2 decimal | | |
| | Built up Area (Total measurement in sq. ft.) | | 3 1/2 decimal | | |
| | Whether inherited property (Yes or NO) | | NO | | |
| | Date of purchase in case of self acquired property | | 2009 | | |
| | Cost of property (in case of purchase) at the time of purchase | | 6,00,000/- | | |
| | Any Investment on the land by way of development, construction etc. | | Purchase Build up house | | |
| | Approximate Current market value | | 31,00,000/- | | |
| (v) | Others (such as interest in property) | | | | |
| (vi) | Total of Current Market Value of (i) to (v) above | | 31,00,000/- | | |

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

| S. No. | Description | Self | Spouse(s) | Dependent-1 | Dependent-2 | Dependent-3 |
|--------|---|----------------------------------|-----------|-------------|-------------|-------------|
| (i) | Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan | 7,80,000/- SBI V.M.C PATNA | NO | | | |
| | Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan | NO | NO | | | |

| | | | | | |
|---|------------|----|--|--|--|
| Any other liability | NO | | | | |
| Grand total of liabilities | 7,90,000/- | | | | |
| (ii) Government Dues: | NO | NO | | | |
| Dues to departments dealing with government accommodation | | | | | |
| Dues to departments dealing with supply of water | | | | | |
| Dues to departments dealing with supply of electricity | | | | | |
| Dues to departments dealing with supply of telephones/mobiles | | | | | |
| Dues to departments dealing with government transport (including aircrafts and helicopters) | | | | | |
| Income Tax Dues | | | | | |
| Wealth Tax Dues | | | | | |
| Service Tax Dues | | | | | |
| Municipal /Property Tax Dues | | | | | |
| Sales Tax Dues | | | | | |
| Any other dues | | | | | |
| Grand total of all Govt. dues | No | No | | | |

(7) Details of profession or occupation:

a. Self... M.L.A.

b. Spouse *Agricultur, Advisor on ranchoyed.*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

B.S.E.B PATNA - MATRIC - 1991, J.Sc - B.J.E.C PATNA - 1993

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

| | |
|---|--|
| 1. Name of the candidate | Sh./Smt./Kum. PRADIP KUMAR |
| 2. Full postal address | VIII-BADHUNA, P.S-PARLIWAHAWAN DIST - NAWADAH (BIHAR) |
| 3. Number and Name of the constituency and state | 339, WARGALIHANJ, BIHAR |
| 3. Name of the Political party which set up the candidate (otherwise write 'Independent') | J.D (V) |
| 4. (a) Number of cases in which conviction order passed (other than those referred to in Form 26) | NO |

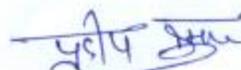
| | | | | | | |
|---|---|---|------------|-------------|------------------|---------------|
| (c) Total number of Pending cases where the court (s) have taken cognizance | | AS per Annexure Attached. | | | | |
| 5 | PAN of | Year for which last Income Tax Return filed | | | Total Income Nil | |
| | (a) Candidate | 2011-12 | | | 286,766/- | |
| | (b) Spouse: | 2011-12 | | | 234,000/- | |
| | (c) Dependents | | | | | |
| 6. | Details of Assets and Liabilities in rupees | | | | | |
| | Description | Self | Spouse | Dependent-I | Dependent-II | Dependent III |
| A. | Moveable Asset (Total value) | 20,20,722/- | 4,93,000/- | | | |
| B. | Immovable Asset (Agriculture Land) | 3,00,000/- | | | | |
| | (i) Purchase Price and Development Cost of Immovable Property (Total Value) | | 6,00,000/- | | | |
| | (ii) Approximate Current Market Price of Asset (Total Value) | | 9,00,000/- | | | |
| 7 | Liabilities | | NO | | | |
| | (i) Government dues (Total) | | | | | |
| | (ii) Loans from Bank, Financial Institutions and others (Total) | 7,90,000/- SBI V.M.C PATNA | | | | |
| 8. | Highest educational qualification: | | | | | |
| | (Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.) | | | | | |

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at... PATNA this the... 24th day of... Sept 2013.....


 DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.

| No. | Name of Candidate | Address | Religion | Other Particulars |
|-----|-------------------|---------------------------------|-----------|-----------------------------|
| 1 | Mr. A. B. C. | 123 Main Street, New York | Hindu | Age 45, Married, 2 Children |
| 2 | Mr. D. E. F. | 456 Park Avenue, New York | Muslim | Age 38, Single, No Children |
| 3 | Mr. G. H. I. | 789 Broadway, New York | Christian | Age 52, Married, 3 Children |
| 4 | Mr. J. K. L. | 101 West 125th Street, New York | Buddhist | Age 41, Married, 1 Child |
| 5 | Mr. M. N. O. | 202 East 100th Street, New York | Jain | Age 55, Married, 2 Children |
| 6 | Mr. P. Q. R. | 303 East 90th Street, New York | Sikh | Age 48, Married, 3 Children |
| 7 | Mr. S. T. U. | 404 East 80th Street, New York | Other | Age 35, Single, No Children |
| 8 | Mr. V. W. X. | 505 East 70th Street, New York | Hindu | Age 60, Married, 4 Children |
| 9 | Mr. Y. Z. A. | 606 East 60th Street, New York | Muslim | Age 42, Married, 2 Children |
| 10 | Mr. B. C. D. | 707 East 50th Street, New York | Christian | Age 58, Married, 3 Children |
| 11 | Mr. E. F. G. | 808 East 40th Street, New York | Buddhist | Age 30, Single, No Children |
| 12 | Mr. H. I. J. | 909 East 30th Street, New York | Jain | Age 65, Married, 5 Children |
| 13 | Mr. K. L. M. | 1010 East 20th Street, New York | Sikh | Age 44, Married, 2 Children |
| 14 | Mr. N. O. P. | 1111 East 10th Street, New York | Other | Age 33, Single, No Children |
| 15 | Mr. Q. R. S. | 1212 East 1st Street, New York | Hindu | Age 50, Married, 3 Children |

Pradip Kumar MLA
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Annexure-1

| Sr. No | PS Case. No. | Name of court. | Date of cognizance. | Under /Section. |
|--------|---------------------------------|---|---------------------|--|
| 1 | Pakriwarawan 35/1999 | Sri Shivkumar Prasad 1 st class JM Nawada | 10/06/1999 | 25(1-B)26 Arms Act. |
| 2 | Nawadah 174/2004 | FTC-III Nawadah. | 01/11/2004 | 302,307,324,120,(B)I.P.C. 3/4Expl Act. |
| 3 | Kashichak 38/2002 | FTC-III Nawadah. | 20/12/2004 | 302/34 I.P.C. 27 Arms Act. |
| 4 | Asthawan 43/2003 | FTC-V Biharsharif. | 23/01/2004 | 341,323,387,506,302/34 I.P.C |
| 5 | Ariyari 127/2003 | A.C.J.M .Shekhpura. | 08/07/2004 | 302,201/34 I.P.C |
| 6 | Kashichak 13/2005 | FTC-II Nawadah. | 27/05/2005 | 302/34, 120(B)I.P.C. 27Arms Act |
| 7 | Warisaliganj 22/2003 | FTC-II Nawadah. | 10/06/2005 | 302,307,120 (B)/34 I.P.C 27 Arms Act. |
| 8 | Nawadah 242/2005 | Sri Girish mishara. 1 st class JM Nawada. | 18/01/2007 | 147,323,337,341,149/34 I.P.C |
| 9 | Warisaliganj 74/2006 | C.J.M. Nawadah. | 21/06/2007 | 147,148,149,323,341,307,353, 337,504,427, 120(B)I.P.C 27 Arms Act |
| 10 | Kawakol (Ruppau) 131/2001 | C.J.M Nawadah. | 09/12/2010 | 147,148,149,307,186,353, 120 (B)I.P.C 25(1-ab)26/27/35 Arms Act. |
| 11 | Kawakol (Ruppau) 132/2001 | C.J.M Nawadah. | 09/12/2010 | 147,148,149,307,186,353,225, 120 (B)I.P.C& 25(1-a-b) 26(11) /27/35 Arms Act. |
| 12 | Warisaliganj 180/2010 | Sri Girish mishara. 1 st class JM Nawada. | 07/12/2010 | 3 Bihar property difencement prevention act. |


बिहार विधान सभा
239. वारिसलीगंज